## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.16/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017

NAME OF THE PARTIES: Mr. Suraj T. Nanda

M/s. Allwyn Colour & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58 of the Companies Act 2013.

S. No. NAME DESIGNATION

**SIGNATURE** 

Dwarkadas marchijani

2. Mr. Ajit Anekar Advocate

Mr. Lagar Thakkar for Petitioner.

Ub Avris byed.

## **ORDER**

T.C.P. NO. 31/397, 398/NCLT/MB/2014 & T.C.P. NO. 16/58/NCLT/ MB/MAH/2016.

- Ld. Representatives of both the sides are present. One of the Directors 1. of the Respondent Company is also present in person.
- Since the Bench is occupied in another matter, the matter is adjourned to 2<sup>nd</sup> March, 2017 to be listed second on Board. Communicated to both the sides.

Sd/-

Dated: 15th February, 2017

M.K. Shrawat Member (Judicial)